

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: DISTRICT JUDGES – Filling up of 02 vacancies in the cadre of District Judges (Entry Level) under 65% quota by promotion from the cadre of Civil Judge (Senior Division) notified for the year 2025 on 29.03.2025 – **Publication of list of eligible Civil Judges (Senior Division) - Regarding.**

- READ: 1. Order dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.
2. Order dated 20.04.2010 of the Hon'ble Supreme Court of India I.A.No.77 in Civil Appeal No.1867 of 2006.
3. High Court's Notification No.337-B.Spl., dated 29.03.2025.

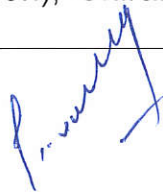
ORDER ROC.NO.315/2025-B.SPL., DATED:15.05.2025

The High Court made the following Order:-

The following list of eligible officers in the cadre of Civil Judges (Senior Division) who have completed 5 years of qualifying service as on 31.03.2025 are in the zone of consideration for promotion as District Judges (Entry Level) under 65% quota to fill up 02 vacancies notified for the year 2025 vide Notification 3rd read above.

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	SRI I.KARUNA KUMAR, Principal Civil Judge (Senior Division), Nellore..
2.	MS. B.KRISHNAVENI, Civil Judge (Senior Division), Dharmavaram, Ananthapuram District now placed under suspension w.e.f., 10.11.2022 vide High Court's Proceedings Roc.No.217/2020-Vigilance Cell, dated 10.03.2022.
3.	MS. A.SAI KUMARI, Civil Judge (Senior Division), Kothapeta, East Godavari District.
4.	SRI B.BABU NAIK, Civil Judge (Senior Division), now working as Special Judge for trial of cases under SCs and STs (POA) Act-cum-X Additional District and Sessions Judge, Machilipatnam, Krishna District on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007.
5.	SRI M.SHANKAR RAO, Civil Judge (Senior Division), now working as Special Judge for trial of offences under the protection of Children from Sexual Offences, Act, 2012 (POCSO Act), Chittoor on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007.

6.	SRI K.SYAM BABU, Formerly Civil Judge (Senior Division), now working as VI Additional District and Sessions Judge (Fast Track Court), Bapatla, Guntur District on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007.
7.	SMT. B.NIRMALA, Civil Judge (Senior Division), Tekkali, Srikakulam District.
8.	SMT. B.H.V.LAKSHMI KUMARI, Civil Judge (Senior Division), Vizianagaram.
9.	SRI V.VENKATESWARA RAO, III Additional Civil Judge (Senior Division), Vijayawada, Krishna District.
10.	SMT. M.SUDHA, Civil Judge (Senior Division), Chirala, Prakasam District.

**REGISTRAR (VIGILANCE)**